

given to such States (State-wise) to meet the financial burden on this account in general and to Bihar in particular?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNTAH RAI): (a) No, Sir.

(b) Do not arise.

Educational Institutions of Nationalised Coal Companies

1318. SHRI AJIT P. K. JOGI: Will the Minister of ENERGY be pleased to state:

(a) whether any educational institutions are being run by the nationalised coal companies in Madhya Pradesh;

(b) if so, what are the details thereof;

(c) whether it is a fact that the salaries of teachers working in such institutions have not been revised for the last 15 years;

(d) whether it is also a fact that the children and wards of nearby villagers are not admitted to these institutions, if they do not happen to be the employees of the company; and

(e) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. JAFFAR SHARIFF): (a) No, Sir. No educational institution is being run, controlled or owned by any coal company. The coal companies do, however, provide grant-in-aid to the educational institutions located within geographical spread; but this does not give them any marginal control over these schools.

(b) to (e) Do not arise.

Breach of Trust by UDI

1319. SHRIMATI RENUKA CHOWDHURY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the "Current" dated 5th November, 1988 stating that the United Database India Limited has committed criminal breach of trust with the lakhs of telephone subscribers of Bombay;

(b) if so, what is the nature of breach of trust committed; and

(c) whether any action has since been taken by Government in this regard and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Yes, Sir.

(b) and (c) The Distribution of Bombay Telephone Directory was started on 30.8.1988, on receipt of 80,000 directories from M/s. United Database India Ltd., a subsidiary of United Periodicals of India Ltd. The supply by the said Agency was not adequate to meet the daily off take by the subscribers. The further supplies by the said agency were delayed because of non-availability of sufficient quantity of paper. Another 80,000 copies of the directory have been received from the contractor and more are in the pipeline. The distribution of the same will be started after completing a stock of about 2,00,000 directories.

The delay in supply of directories by the contractor has been duly noticed and action will be taken in accordance with the terms and conditions of their contractors.